

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

35. I.A. 2375/2020 M.A. 3557/2019 M.A. 2069/2019
IN C.P.(IB) -3795(MB)/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.02.2021**

NAME OF THE PARTIES: Darshita Haresh Mehta

V/s

Gloabtel Convergence Limited.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing (VC).

At the request of both sides, list this matter on 03.03.2021

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)